(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Arbitration Matters U/S 11 (6) and Review Matters arises out of all Arbitration Matters to the different Hon'ble Single Benches, pending disposal before the Jammu Wing of High Court.

ORDER

No:578-A/RJ/HCWJ/2025

Dated: 1.12.2025

In order to expedite the disposal of Arbitration Matters U/S 11 (6) of the Arbitration and Conciliation Act, 1996, and Review Matters arising out of the Judgments/Orders passed in Arbitration Matters by the Single Bench of Hon'ble the Chief Justice, pending disposal before the Jammu Wing of High Court, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the aforesaid matters to the different Hon'ble Single Benches as per details tabulated herein below:

S.No.	Hon'ble the Chief Justice/ Hon'ble Judge	Cases assigned
1.	Hon'ble the Chief Justice	As per Annexure-"A"
		appended herewith.
2.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"B"
		appended herewith.
3.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"C"
		appended herewith.

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

By Order.

| 318] | 0:3188 | /RJ/HCWJ/2025 itegistra f 18 K and Ladak Yammu

Dated: 6.12.2025

Copy of the above order is forwarded to the:

- 1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
- 2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
- 3. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, for kind information.

4. Secretary to Hon'ble Mr./Mrs. Justice

.... for kind information of their Lordships.

- 5. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
- 6. In-charge Library, High Court of J&K and Ladakh Jammu/ Srinagar for information and keeping the record of the same.
- 7. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer /Digitization/ Civil, Criminal, Arbitration/ SWP/ WP (C)/LPA, PIL/ OWP Section, for information and necessary action.

8. Order file.

Registrar Judicial
High Court of J&K and Ladakh
Jammu

(Office of the Registrar Judicial at Jammu)

Annexure-"A"

Arbitration Matters And Review Matters arising out of Arbitration Matters assigned to Hon'ble the Chief Justice

Hon'ble the Chief Justice							
S. No.	ТҮРЕ	NO	YEAR	PETITIONER	RESPONDENT	DATE NEXT	
1	RPAA	3	2014	UOI.TH.GARRISON ENGINEER AND ANR.	M/S RAVINDER KAPOOR	05-12-2025	
2	Arb P	102	2025	M/S JOHNSONS LIFTS PVT.LTD.	UT OF J&K	05-12-2025	
3	Arb P	105	2025	M/S MANGOTRA TENT	UT OF J&K	05-12-2025	
4	Arb P	106	2025	M/S V.K. SALES	UNION OF INDIA	05-12-2025	
5	RP	103	2021	SUPINDER KOUR	MDN EDIFY EDUCATION PVT LTD	12-12-2025	
6	Arb P	54	2025	D S CONSTRUCTIONS TH DILJEET SINGH	UNION OF INDIA TH MINISTRY OF DEFENCE AND ORS	12-12-2025	
7 .	Arb P	74	2025	ABDUL GANI WANI	UNION OF INDIA, TH CHAIRMAN AND MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LTD	12-12-2025	
8	RP	100	2023	SANJEEV BHASIN	MUKESH SHARMA AND ANOTHER	19-12-2025	
9	Arb P	96	2024	M/S VRC CONSTRUCTIONS INDIA PVT LTD TH AUTHORISED PERSON CHANDER VADAN PURBA	UNION OF INDIA TH CHIEF ENGINEER UDHAMPUR ZONE AND ANOTHER	19-12-2025	
10	Arb P	3	2025	M/S RELIANCE ELECKTRIK WORKS TH SUNIL KUMAR JINDAL	CHIEF ENGINEER PROJECT MANAGER, PROJECT WING, JPDCL JAMMU	19-12-2025	
11	Arb P	14	2025	M/S BHATIA BUILDERS AND CONTRACTORS TH AMAN BHATIA	UNION OF INDIA TH SECRETARY MINISTRY OF DEFENCE NEW DELHI AND	19-12-2025	
12	RP	28	2024	VIJAY SUMAN GUPTA	IMRAN GONI	26-12-2025	
13	Arb P	82	2025	T A INFRA PROJECTS LTD TH RAVINDER KUMAR SHARMA	COMMISSIONER SECRETARY, JAL SHAKTI DEPARTMENT AND OTHERS	26-12-2025	
14	Arb P	83	2025	M/S COMTECH INSTITUTE OF TECHNOLOGY TH IMTIAZ AHMAD SHEIKH	UNION OF INDIA TH SECRETARY MINISTRY OF HOUSING AND URBAN AND	26-12-2025	
15	Arb P	90	2025	M/S SHARAT PURI CONTRACTOR TH KARAN PURI	UT OF J AND K TH COMMISSIONER SECRETARY, PUBLIC WORKS (R AND B) DEPARTMENT, JAMMU AND OTHERS	26-12-2025	

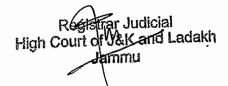
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High Court of &K and Ladakh
Vammu

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Annexure-"B"

Arbitration Matters Assigned to Hon'ble Ms. Justice Sindhu Sharma

S. No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	DATE NEXT
1	Arb P	77	2023	ANIL GUPTA	U T OF J AND K TH PRINCIPAL SECRETARY MINING DEPTT AND OTHERS	05-12-2025
2	Arb P	38	2024	MOHAN SINGH JAMWAL	REGISTRAR COOPERATIVE SOCIETY U T OF J AND K JAMMU AND ANOTHER	05-12-2025
3	Arb P	41	2024	M/S ZAPP HOTELS AND RESORTS PVT LTD NEW DELHI TH ASHIQ HUSSAIN BHAT	M/S DEVI ASHIRWAD RESORTS PVT LTD TH VARUN GUPTA GANDHI NAGAR JAMMU	05-12-2025
4	Arb P	20	2025	SHIVAM BUILD CON ASSOCIATES TH SHAILANDER VAID	UNION OF INDIA TH CHIEF ENGINEER PROJECT BEACON 56 APO AND OTHERS	05-12-2025
5	Arb P	25	2025	M/S ORISON AVIATION PVT LTD TH KARAN KODHI	FALCON INSTITUTE OD AIRCRAFT MAINTENANCE ENGINEERS TH RAGHVENDRA KUMAR YADAV	05-12-2025
6	Arb P	6	2021	M/S JEWEL HOTEL AND RESTAURANT PVT LTD TH ITS DIRECTOR SANJAY WAHI	JAMMU AND KASHMIR TOURISM DEV CORPORATION LTD AND OTHERS	11-12-2025
7	AA	16	2009	BALWANT SINGH	KULBIR SINGH	12-12-2025
8	Arb P	11	2022	M/S A K ENGINEERS AND CONTRACTORS PVT LTD TH ANIL SHARMA	UNION TERRITORY OF JAMMU AND KASHMIR TH COMMISSIONER SECRETARY PWD AND OTHERS	12-12-2025
9	Arb P	10	2023	M/S SHARMA CONSTRUCTION COMPANY ENGINEERS AND CONTRACTORS TH MANGU RAM SHARMA	UNION OF INDIA TH MINISTRY OF DEFENCE GOI NEW DELHI AND OTHERS	12-12-2025
10	AA	15	2020	KANTA DEVI	UNION OF INDIA TH SECRETARY MINISTRY OF PETROLEUM AND OTHERS.	19-12-2025
11	Arb P	38	2020	KANTA DEVI	UNION OF INDIA TH SECRETARY MINISTRY OF PETROLEUM AND ANOTHER.	19-12-2025
12	Arb P	78	2023	BIKRAM SINGH SLATHIA	MUNICIPAL COUNCIL UDHAMPUR AND OTHERS	19-12-2025
13	Arb P	1	2024	MAGREY ASSOCIATES PVT LTD TH AIJAZ MAGREY	CASE NEW HOLLAND INDUSTRIAL CAPITAL INDIA PVT LTD NBFC NEW DELHI	19-12-2025
14	AP	12	2019	RAKESH KUMAR	GULSHAN KUMAR AND ORS.	26-12-2025
15	Arb P	21	2021	M/S S D BHAT TH SHAMUSDIN BHAT	HINDUSTAN CONSTRUCTION COMPANY LTD TH ITS CHAIRMAN AND ANOTHER	26-12-2025
16	AA	2	2024	SADHOTRA BROTHERS PROPRIETOR MOHNI DEVI	JAMMU AND KASHMIR STATE FOREST CORPORATION TH DIVISIONAL MANAGER AND ORS	26-12-2025
17	AA	3	2024	SADHOTRA BROTHERS PROPRIETOR MOHNI DEVI	JAMMU AND KASHMIR STATE FOREST CORPORATION THROUGH DIVISIONAL MANAGER AND ORS	26-12-2025
18	AA	4	2024	SADHOTRA BROTHERS PROPRIETOR MOHNI DEVI	JAMMU AND KASHMIR STATE FOREST CORPORATION TH ROUGH DIVISIONAL MANAGER AND ORS CORPORATION	26-12-2025



(Office of the Registrar Judicial at Jammu)

Annexure-"C"

Arbitration Matters Assigned to Hon'ble Mr. Justice Rajnesh Oswal

S. No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	DATE NEXT
1	Arb P	30	2025	SANJEEV VAID AND OTHERS	M/S CRYSTAL ICE FACTORY TH RAJINDER VAID AND OTHERS	05-12-2025
2	Arb P	35	2025	BHARAT PETROLEUM CORPORATION LTD TH TERRITORY MANAGER JAMMU	D K KAPOOR RTD. DISTRICT SESSION JUDGE SOLE ARBITRATOR AND ANOTHER	05-12-2025
3	Arb P	48	2025	M/S SORTING HAT SOLUTIONS PVT LTD TH RAHUL KUMAR GUPTA	SHAM LAL GUPTA AND ANOTHER	05-12-2025
4	Arb P	63	2025	M/S WANI AND CO TH GHULAM NABI BHAT	UNION OF INDIA TH DIRECTOR GENERAL BOARDED ROAD NEW DELHI AND ANOTHER	05-12-2025
5	Arb P	70	2025	VIJAY KUMAR	CHARAN SINGH AND OTHERS	05-12-2025
6	Arb P	18	2021	M/S JEWEL HOTEL AND RESTAURANT KATRA LTD JAMMU TH SANJAY WAHI	JAMMU AND KASHMIR TOURISM DEV CORPORATION LTD TH ITS MANAGING DIRECTOR AND OTHERS	11-12-2025
7	Arb P	72	2023	S P SINGLA CONSTRUCTIONS PVT LTD	JAMMU AND KASHMIR STATE POWER DEV CORPORATION LTD JAMMU	12-12-2025
8	Arb P	26	2025	M/S CHENAB MACHINERY AND ENGINEERING PVT LTD TH VIJAY AGGARWAL	SHRI MATA VAISHNO DEVI SHRINE BOARD KATRA	12-12-2025
9	Arb P	39	2025	MOHD MUSHTAQ	BHARAT SANCHAR NIGAM LTD BSNL TH GENERAL MANAGER AND OTHERS	12-12-2025
10	Arb P	2	2024	MAGREY ASSOCIATES PVT LTD TH AIJAZ MAGREY	CASE NEW HOLLAND INDUSTRIAL CAPITAL INDIA PVT LTD NBFC NEW DELHI	19-12-2025
11	Arb P	58	2024	WHEELOCITY MOTORS PVT LTD TH MUDSER NABI SHEIKH AND ANOTHER	WOC AUTOMOBILES PVT LTD TH ATUL ABROL AND ANOTHER	19-12-2025
12	Arb P	76	2024	GURMINDER SINGH	ATUL ABROL	19-12-2025
13	Arb P	93	2024	BRIJ MOHAN SAWHNEY TH MADAN MURARI SAWHNEY	SUMAN GUPTA AND OTHERS	19-12-2025
14	Arb P	26	2024	MEENU VAID	AJIT KUMAR VAID AND ANOTHER	26-12-2025
15	Arb P	65	2024	UNION OF INDIA TH. CHIEF ENGINEER	M/S BHAWANI TRADERS	26-12-2025
16	Arb P	66	2024	UNION OF INDIA TH. CHIEF ENGINEER	M/S BHAWANI TRADERS	26-12-2025
17	Arb P	28	2025	M/S HILL AND CO. TH SATPAL SINGH	UNION OF INDIA TH DEFENCE SECRETARY MINISTRY OF DEFENCE NEW DELHI AND OTHERS	26-12-2025
18	Arb P	34	2025	M/S DEE ESS CONSTRUCTION CO TH MANAS SABHARWAL	UNION OF INDIA TH SECRETARY MINISTRY OF DEFENCE NEW SELHI AND OTHERS	26-12-2025

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